- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 5432/17/21]

## Report and Accounts (2019-20) of the Nalanda University, Rajgir, Bihar and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. RAJKUMAR RANJAN SINGH): Sir, I lay on the Table, under sub-section (4) of Section 32 of the Nalanda University Act, 2010, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report of the Nalanda University, Rajgir, Bihar, for the year 2019-20.
- (b) Annual Accounts of the Nalanda University, Rajgir, Bihar, for the year 2019-20, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 5726/17/21]

- Notification of the Ministry of Information and Broadcasting
- II. Report (2019-20) of the Prasar Bharati, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table:-

I. A copy (in English and Hindi) of the Ministry of Information and Broadcasting, Notification No. A-10/178/2012-PPC/PBRB, dated the 17<sup>th</sup> August, 2021, publishing the Prasar Bharati (Broadcasting Corporation of India), Authorities for Disciplinary Proceedings (Amendment) Regulations, 2021, under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

[Placed in Library. See No. L.T. 5522/17/21]

- II. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 31 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:—
  - (a) Annual Report of the Prasar Bharati, New Delhi, for the year 2019-20.